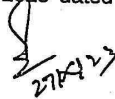


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, PATIALA HOUSE COURT:
NEW DELHI DISTRICT : NEW DELHI

ORDER

Since Sh. Pawan Kumar, ASJ (SFTC) is nominated to attend a Training Programme at Delhi Judicial Academy, Dwarka, New Delhi and his both link Judicial officers Sh. Sudhir Kumar Sirohi, Spl. Judge (NDPS) & Ms. Kiran Gupta, ASJ-04, New Delhi District, Patiala House Court, New Delhi are on leave today i.e. 27.10.2023:

In view of above, Dr. Hardeep Kaur, ASJ-02, New Delhi District, Patiala House Court, Delhi is hereby authorize to hear and dispose of fresh bail/ urgent criminal applications and pending bail applications assigned to Sh. Pawan Kumar, ASJ (SFTC) vide Order No. 11054-11130/Bail & Filing/Judl./Prin.D&SJ/NDD/2023 dated 14.10.2023 for today i.e. 27.10.2023.


27/10/23

(Sanjay Garg-I)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

No. 11773-848/Bail & Filing/Judl./Prin.D&SJ/NDD/2023

Dated : 27/10/23

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.


27/10/23

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi